

Minutes of EFC meeting No. 11/AM-17 dated 16.02.17 for import of restricted items

Meeting No. 11 of AM-17 of EXIM Facilitation Committee (EFC) was held on 16.02.17 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri T.S.G. Narayanan, T.A., Dept. of Industrial Policy & Promotion
- (ii) Shri S.K. Bhatnagar, Dy. IA, Min. of Steel
- (iii) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (iv) Shri Dharendra Bhardwaj, TO 'A', DRDO
- (v) Shri V.K. Tyagi, Tech. Consultant, Dept. of Pharma
- (vi) Shri S.P. Roy, Jt. DG, DGFT
- (vii) Shri Rajesh Malhotra, Dy. DG, DGFT
- (viii) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 206. The Committee approved 30 cases, rejected 6 cases, closed 2 cases & deferred 168 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For case listed under D/o Food & PD & M/o P&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters, except in the cases of import of gold dore and the import authorizations are to be issued on the basis of these minutes.

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
2.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
3.	M/s. ATNT Laboratories, Mumbai 01/53/162/1146/AM-16/A-95/IC	20.03.16	1000 Kgs of High Fat Diet	Euro 21.175	Comments sought from D/o AHD&F on 31.03.2016. As decided in the EFC meeting dated 20.10.2016, the request of the firm has been sent to Department of Agriculture & Co-operation on 11.11.2016 for comments.
4.	M/s. J.D. Enterprises, Chennai 01/53/162/Misc/AM-17/J-1/IC	29.04.16	717000 nos. of Ornamental Fish	76.76	Approved 59 varieties as recommended by D/o AHD&F vide Letter No. 35029/13/2013-Fy (Trade) dated 31.10.2016. and dated 06.02.17
RA, Chennai may issue the import authorization to the applicant for import of 59 (fifty nine) varieties of ornamental fishes					



from Australia, China, Brazil, Germany, Hongkong, Indonesia, Japan, Madagascar, Maldives, Malaysia, Philippines, Singapore, Sri Lanka, Taiwan, Thailand, UAE and USA for a CIF value of Rs.76,76,893.00 (US \$ 111,340) subject to the conditions mentioned in the DAHD&F O.M. No. 35029/13/2013-Fy (Trade) dated 31.10.2016 and dated 06.02.17. The enclosures will be sent by e-mail to the applicant and RA, Chennai.

5.	M/s. Eniya Aquatics, Chennai 01/53/162/Misc/AM-17/E-2/IC	04.05.16	17,10,000 nos of Ornamental Fish	210.24	Approved 52 varieties as recommended by D/o AHD&F vide Letter No. 35029/24/2014-Fy (Trade) dated 27.01.17
RA, Chennai may issue the import authorization to the applicant for import of 52 (fifty two) varieties of Ornamental Fishes from Australia, Brazil, China, Columbia, Germany, Hong Kong, Fiji, Indonesia, Israel, Japan, Madagascar, Maldives, Malaysia, Myanmar, Netherland, Papua New Guinea, Philippines, Singapore, Sri Lanka, Thailand, Taiwan, USA, Vietnam and Zambia for a CIF value of Rs.1,81,90,500/- (US \$ 2,65,500) subject to the conditions mentioned in the DAHD&F O.M. No. 35029/24/2014- Fy (Trade) dated 27.01.2017. The enclosure will be sent by e-mail to the applicant and RA, Chennai.					
6.	M/s. Kerala Livestock Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC	13.05.16	350 nos of Bovine Frozen Semen	175.65	Comments sought from D/o AHD&F on 19.5.16
7.	M/s. Macro Dairy Ventures Pvt Ltd, Ludhiana 01/53/8/207/AM17/M-8/IC	02.06.16	50000 nos of Bovine Semen	85.00	Comments sought from D/o AHD&F on 14.06.16
8.	M/s. Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos of Alpacas(15 males, 15 female) 30 nos of Llamas(15 male, 15 female) 30 nos of Wallabies (15 male, 15 female)	88.70	D/o AHD&F vide Letter No. 102-122/2014-Trade dated 15.09.2016 has sought information from the firm. Recommended by MoEF&CC vide OM No. 3-85/2016/WL dated 08.02.17
9.	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	Comments sought from D/o AHD&F on 20.07.16. As decided in the EFC meeting dated 20.10.2016, the request of the firm has been sent to Department of Agriculture & Co-operation on 11.11.2016 for comments.
10.	M/s. Jalaram Dairy Farm, Anand 01/53/8/431/AM17/J-9/IC	28.07.16	525 nos of Pre-Bred GYR Bulls Frozen Semens and Embryos	13.66	D/o AHD&F vide OM No. 102-48/2016-Trade dated 19.08.16 has sought information from the firm.
11.	M/s. Sagawadi Education & Gaushala Public charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from AHD&F on 17.08.16
12.	M/s. Qualitat Products India, Chandigarh 01/53/8/660/AM17/Q-2/IC	14.09.16	25000 nos of Bovine Semen as per Annexure-1	82.76	D/o AHD&F vide OM No. 102-01/2013-Trade dated 06.10.16 has sought information from the firm.
13.	M/s. Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/659/AM17/S-57/IC	14.09.16	960 nos of Male Rats	66.84	Comments awaited from DAHD&F
14.	M/s. Dhritiman Datta, Kolkata 01/53/8/631/AM17/D-10/IC	07.09.16	2850 nos of Live Birds	0.91	Comments sought from MOEF(WL) on 16.09.16 D/o AHD&F vide OM No. 102-119/2014-Trade dated 06.10.16 has sought information from the firm.
15.	M/s. I. Z. Aquatic Life, Kolkata 01/53/8/701/AM17/I-28/IC	26.09.16	Live Ornamental Fish	55.03	D/o AHD&F vide OM letter dated 08.11.2016 has sought information from the firm.
16.	M/s. Shades Aqua zone, Chennai 01/53/8/752/AM17/S-64/IC	13.10.16	42,000 nos of Live Ornamental fishes	10.62	D/o AHD&F vide OM letter dated 01.11.2016 has sought information from the firm.
17.	M/s. J.K. Trust, Bombay 01/53/8/863/AM17/J-19/IC	26.10.16	30 Nos of Live Bulls	152.55	D/o AHD&F vide OM No. 102-47/2013-Trade dated 19.12.16 has

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					sought information from the firm.
18.	M/s. Nigam Munindra Kikani, Ahmedabad 01/53/8/836/AM17/N-21/IC	22.10.16	04 Nos of Live birds- Cockatiel & 06 Nos of Live Birds-Parakeet	.15	Comments sought from D/o MOEF(WL) on 03.11.16 Recommended by D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 13.12.2016
19.	M/s. J.K. Trust, Bombay 01/53/8/864/AM17/J-20/IC	26.10.16	1000 Nos of Bovine Sexed Semen	15.63	D/o AHD&F vide OM No. 07.02.17 has requested to cancel the application. The committee decided to close the case.
20.	M/s. Resmi Arun, Mumbai 01/53/8/851/AM17/R-24/IC	19.10.16	1 No of African Grey Parrot	.26	Approved for One Africa Grey Parrot as recommended by MoEF&CC vide OM No. 3-90/2016/WL dated 31.01.17 and D/o AHD&F vide OM No. 110-106 (NF-T) dated 13.12.2016
RA Mumbai may issue the import authorization to the applicant for import of One African Grey Parrot (Psittacus Erithacus) from Oman for a CIF value of Rs.26,000/- (OMR 150) subject to the conditions mentioned in the MOEF (WL) O.M. No.3-90/2016/WL dated 31.01.2017 and DAHD&F O.M. No. 110-106 (NF-T) dated 13.12.2016 subject to actual user condition and fulfilment of sanitary conditions and Quarantine Protocols notified in the gazette. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
21.	M/s. Dhruv Futnani, Chennai 01/53/8/841/AM17/D-12/IC	25.10.16	1 No of Live Horse	14.00	Comments sought from D/o AHD&F on 03.11.16
22.	M/s. P.V. Gopalakrishna, Chennai 01/53/8/874/AM17/P-22/IC	7.11.16	02 nos of Live Horses	15.00	Comments sought from D/o AHD&F on 11.11.2016
23.	M/s. Sun Parma Advanced Research Company Ltd, Baroda 01/53/8/886/AM17/S-72/IC	4.11.16	500 nos of Male Rats & 300 nos of Female Rats	47.28	Comments sought from D/o AHD&F on 24.11.2016
24.	M/s. Srivri Ventures, Chennai 01/53/8/971/AM17/S-75/IC	06.12.16	443000nos ornamental Fish	78.34	Comments sought from D/o AHD&F on 13.12.2016
25.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from D/o AHD&F & MOEF(WL) on 15.12.2016
26.	M/s. Shades Aquazone, Chennai 01/53/8/972/AM17/S-79/IC	21.12.16	60000nos of Live Ornamental Fish	12.50	Comments sought from D/o AHD&F on 26.12.2016
27.	M/s. Dhritiman Datta, Kolkatta 01/53/8/957/AM17/D-14/IC	06.12.16	80,000 nos of Ornamental Fishes	10.54	Approved 38 varieties as recommended by D/o AHD&F O.M. No. 35029/18/2012-FY(Trade) dated 7.2.2017.
RA, Kalcutta may issue the import authorization to the applicant for import of 38 (thirty eight) varieties of Live Ornamental Fishes from Indonesia for a CIF value of Rs.10,54,964/- (US\$ 15,740) subject to the conditions mentioned in the DAHD&F O.M. No. 35029/18/2012-FY(Trade) dated 7.2.2017. The enclosure will be sent by e-mail to the applicant and RA, Kolkata.					
28.	M/s Bernadine Maria Jane Sathyanathan, Mumbai 01/53/8/989/AM17/B-20/IC	14.12.16	2 nos of African Grey Parrot (Psittacus Erithacus), 1nos of Umbrella Cockatoo(Cacatua Alba), 1nos of Blue & Gold Macaw(Ara Ararauna) and 1nos of Blue Fronted Amazon(Amazon aestiva)	.52	Recommended by AHD&F vide OM No. 110-106/2016 (NF-T) dated 19.01.17 Comments sought from MoEF&CC on 16.12.16
29.	M/s Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicugana Pacos), 1nos of Llama(llama glama), 1nos of Mandrill Monkey (Mandrillus Sphnix), 5nos of Lemur(Lemur catta) and 1nos of Cassowary (casuarius bennetti)	8,777	Comments sought from D/o AHD&F & MOEF(WL) on 16.12.2016

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30.	M/s The Other Aquarist, Villupuram 01/53/8/987/AM17/T-26/IC	14.12.16	295000nos of live ornamental fish	20.88	Comments sought from D/o AHD&F on 16.12.2016
31.	M/s. Delta Exim Services , Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Comments sought from MOEF(WL) on 07.12.16 Recommended by D/o AHD&F vide OM No. 110-106/2016 (NF- T) dated 09.02.17
32.	M/s United Racing & Bloodstock Breeders Ltd., Bangalore 01/53/8/1032/AM17/U-5/IC	15.12.16	1 nos of Stallion	670	Comments sought from D/o AHD&F on 22.12.2016
33.	M/s Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-32/IC	17.01.17	200nos Laboratory Mice (Mus Musculus) & 200nos of Laboratory Mouse frozen Spems (Straws)/Mouse Frozen Embryo(vials)	20.46	Comments sought from D/o AHD&F on 24.1.17
34.	M/s Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-33/IC	17.01.17	200nos Laboratory Mouse Frozen Embryos (Mus Musculus) in cryo vials & 200nos of Laboratory Mice (Mus Musculus)	10.23	Comments sought from D/o AHD&F on 24.1.17
35.	M/s Zoological Garden Alipore, Kolkata 01/53/162/Misc./AM17/Z- 3/IC	11.01.17	4nos of Grey Kangaroo Male & Female	Nil	Comments sought from D/o AHD&F & MOEF(WL) on 24.1.17
36.	M/s A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	Comments sought from D/o AHD&F on 13.1.17
37.	M/s A Mart, Mumbai 01/53/8/1071/AM17/A-58/IC	05.01.17	1,840,000 Ornamental Fish	52.75	Comments sought from D/o AHD&F on 13.1.17
38.	M/s A.S. Agro, Mumbai 01/53/8/1121/AM17/A-59/IC	05.01.17	5 Pairs of Pygmy Horse Shetland Pony & 5nos of Pygmy Horse Pella Bella Pony	15	Comments sought from D/o AHD&F on 13.1.17
39.	M/s Lupin Ltd, Mumbai 01/53/8/1188/AM17/L-12/IC	19.01.17	4140nos of Rats & Mice	435.94	Comments sought from D/o AHD&F on 24.1.17
40.	M/s Bhagyalaxmi Dairy Farms P. Ltd. , Pune 01/53/162/Misc./AM17/B- 21/IC	10.01.17	12000nos of HF Conventional Semen & 3000nos of HF Sexed Semen	76.59	Comments sought from D/o AHD&F on 13.1.17
41.	M/s Sambhu Sivalenka, Chennai 01/53/8/1124/AM17/S-86/IC	09.01.17	1nos of Cat	.05	Comments sought from D/o AHD&F on 13.1.17
42.	M/s Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-14/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from D/o AHD&F & MOEF(WL) on 13 .1.17
43.	M/s Dabur Research Foundation, New Delhi 01/53/8/1126/AM17/D-17/IC	09.01.17	1105nos of Mice & 600nos of Rats	151.75	Comments sought from D/o AHD&F on 13.1.17
44.	M/s Jai Research Foundation, Mumbai 01/53/8/1205/AM17/J-25/IC	24.01.17	1500nos of Rats, 1500nos if Mice, 200nos of Rabbits and 500nos of Guinea Pigs	245.30	Comments sought from D/o AHD&F on 27.1.17
45.	M/s Institute of Life Science, Bhubaneswar 01/53/8/1201/AM17/I-42/IC	24.01.17	12nos of Live Mice Strain	Nil	Comments sought from D/o AHD&F on 27.1.17
46.	M/s Ananda Enterprises (I) Pvt. Ltd 01/53/162/Misc./AM17/A- 67/IC	06.01.17	22,000nos of Seabass	.22	Approved, for 22,000 nos. as recommended by D/o AHD&F O.M. No. 35029/23/2014- FY(Trade) dated 2.8.2016.

RA, Visakhapatnam may issue the import authorization to the applicant for import of 22,000 Nos of Seabass / Barramundi (Lates Calcarifer) seeds from Australia for a CIF value of Rs.757,350/- (USD \$ 11,000) subject to the conditions mentioned in the DAHD&F O.M. No. 35029/23/2014-FY(Trade) dated 2.8.2016 and guidelines for import of Asian seabass/Barramundi (Lates calcarifer) seeds and fingerlings. The enclosures will be sent by e-mail to the applicant and RA, Visakhapatnam.					
47.	M/s Olga Deschamps, New Delhi 01/53/8/1228/AM17/O-5/IC	31.01.17	Innos of Cat	Nil	Comments sought from D/o AHD&F on 2.2.17
48.	M/s Sunrise Agro 7 Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.2016	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from D/o AHD&F on 17.2.17
49.	M/s US Aqua, Chennai 01/53/162/Misc./AM17/U-7/IC	31.01.17	175000nos of live Ornamental Fish	63.63	Comments sought from D/o AHD&F on 8.2.17
50.	M/s. Suven Life Sciences, Hyderabad 01/53/8/184/AM17/S-19/IC	23.5.2016	48 Nos. Beagles Dog (Male / Female)	76.18	Approved for import of 83 Varieties as recommended by D/o AHD&F vide OM No.102-2/2016-Trade dated 7.2.2017.
RA Secunderabad may issue the import authorization to the applicant for import of 48nos of Beagle Dogs from USA for a CIF value of Rs.76,18,878/- (US \$ 111,960) for R&D purpose, subject to the conditions mentioned in the DAHD&F vide OM No.102-2/2016-Trade dated 7.2.2017 and the fulfilment of health protocol for import of dogs and quarantine procedure as laid down in S.O.1495 (E) dated 10 th June, 2014. The enclosures will be sent by e-mail to the applicant and RA Secunderabad					
51.	M/s.MPC Fish Farm Trading, Kolkata 01/53/8/611/AM17/M-19/IC	30.8.2016	1232500 Nos. of Ornamental Fish	20.10	Approved for import of 83 Varieties as recommended by D/o AHD&F vide OM No.35029/29/2014-Fy(Trade) dated 27.1.2017.
RA Kolkata may issue the import authorization to the applicant for import of 83 (Eighty Three) varieties of ornamental fishes from China, Columbia, Fiji, Indonesia, Japan, Kenya, Malaysia, Nigeria, Peru, Philippines, Singapore, SriLanka, Taiwan, Thailand, Vietnam and USA for a CIF value of Rs.20,10,125/- (US \$ 30,925) subject to the conditions mentioned in the DAHD&F vide OM No.35029/29/2014-Fy(Trade) dated 27.1.2017..The enclosures will be sent by e-mail to the applicant and RA, Kolkata					

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
52.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT of Used Rubber Tyres & Used Tubes Scrap	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14. As per MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17, the application will be considered further by MOEF after receipt of confirmation of compliance of the certain improvement as suggested by MOEF and fire clearance.
53.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT of Tyre Buffing Powder & Cut Tyres Upto 6" Long	412.51	The Committee decided to consider the case on file in view of recommendation of DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 and MoEFCC letter No. 5-13/2013-HSMD dated 03.02.17.
54.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R-44/IC	5.11.15	34000 MTs of Used Rubber Tyre Scrap.	911.20	Approved 4571 MTs as recommended by DIPP vide O.M. No. 9/93/15-TSW/12 dated 15/18.1.16
CLA, New Delhi may issue the import authorization to the applicant for import of 4571 MTs of "Used rubber tyres (Single-cut/Multi-cut/Shredded) in pressed baled or loose condition from Europe, Qatar, Australia, USA, South Africa, UAE, Singapore, Malaysia for a proportionate CIF value subject to the conditions mentioned in the MOEFCC O.M. No. 23-					

181/2015-HSMD dated 27.01.2017 and actual user condition beside other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
55.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.09.15	10,000 MTs of rubber tyre scrap and used tube scrap.	43.56	Recommended for 10,000 MTs by DIPP vide OM No. 9/84/15-TSW dated 12.02.16 MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that case will be further examined on receipt of site visit report by CPCB.
56.	Triton Graphite Juhu Tata Road, Mumbai 01/53/162/598/AM16/T-22/IC	21.08.15	22000 Kgs of Graphite Electrode Scrap	13.93 ,	Recommended by DIPP for 22 MT vide OM no. 9/82/2015-TSW dated 23.05.2016 MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed unit is not complying with SOP. The application will be considered further on receipt of NoC from MOEF.
57.	M/s. Gravita India Ltd, Jaipur 01/53/162/Misc/AM17/G-11/IC	Nil	10000 MTs of Battery Scrap & Battery Waste/Lead acid Battery Scrap	6800.00	MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the matter was discussed in 72 nd meeting of Expert Committee and recommended site visit of both the units in the current year Recommended for 7326 MTs by DIPP vide OM No. 9/42/2016-TSW dated 22.08.16
58.	M/s. Green Rubber Industries, Delhi 01/53/8/612/AM17/G-13/IC	05.09.16	45000 MTs of Old & Used Rubber tyres& Butyl Tubes Scrap	672.21	As per MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17, the application will be considered further by MOEF after receipt of confirmation of compliance of the certain improvement as suggested by MOEF and fire clearance. Recommended for 17,950 MT by DIPP vide OM No. 9/70/2014-TSW dated 26.09.16.
59.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application, a copy of the application is again being sent to them.
60.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process.

					Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016.
61.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW on 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF & CC. Comments from MoEF&CC is awaited. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application, a copy of the application is again being sent to them.
62.	M/s. Kavita Overseas Pvt. Ltd, Delhi 01/53/8/810/AM17/K-15/IC	25.10.16	4000 MTs of Lead Scrap (ISRI Code: Radio, Racks, Ropes, Relay, Rents and Rails	2144.00	Comments sought from MOEF & CC on 31.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. DIPP vide OM dated 10.11.2016 has sought information from the firm.
63.	M/s. Chloride Metals Ltd, Kolkata 01/53/8/1055/AM17/C-22/IC	27.12.16	15000 MT of Waste Acid Batteries(ISRI:Rains)	9180.00	Comments sought from DIPP 02.01.17.
64.	M/s. Royal Carbon Black Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/R-27/IC	29.12.16	75000 MTs of Crumb Rubber/Granuals less than 35MM Size	6178.49	Rejected as not recommended by DIPP vide OM No. 9/3/2017-TSW dated 16.01.17
65.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Comments sought from DIPP & MOEF on 02.01.17
66.	M/s. Wipro Healthcare Pvt. Ltd., Bangalore 01/53/8/1196 /AM17/W-10/IC	24.01.17	17514 nos of Secondhand Parts of Medical Equipment's	12256.42	Approved 17514 Nos. as recommended by DIPP vide OM No. 9/8/2017-TSW dated 10.02.17
RA Bangalore may issue the import authorization to the applicant for import of 17514 Nos of Secondhand parts of Medical Equipments (465 Items) as detailed in the Annexure-I, for a CIF value of Rs. 1,22,56,42,544/- (US\$1,84,46,042) subject to the conditions mentioned in DIPP O.M. No. 9/8/2017-TSW dated 10.02.2017 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
67.	M/s. Shree Mangal Radhika Industries, Sonipat 01/53/8/1225/AM17/S-94/IC	31.01.17	3200 Mts of used Rubber Tyres and Tubes Scrap	256	Approved for 3200 MTs as recommended by DIPP vide OM No. 9/10/2017-TSW dated 15.02.17 and MoEF&CC vide OM No. 23-55/2015-HSMD dated 25.01.17
CLA, New Delhi may issue the import authorization to the applicant for import of 3200 MTs of Used rubber tyres and Tube Scrap with one cut or multiple cuts / shredded (baled / pressed or in loose form) from G.C.A. for a CIF value Rs.2,56,00,000/- (USD \$ 365,714) subject to the conditions mentioned in the MOEFCC O.M. No. 23-55/2015-HSMD dated 25.01.2017 and actual user condition beside other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi					

68.	M/s. Shivalik Reclamation Pvt. Ltd. , Gurgaon 01/53/8/1223/AM17/S-93/IC	30.01.17	5000Mts of Old and used tyres scrap cut-in 2&3 pcs/shredded	102	Approved for 2500 MTs as recommended by MoEF&CC vide OM No. 23-60/2009-HSMD dated 30.01.17 and recommended by DIPP vide OM No. 9/11/2017-TSW dated 09.02.17
CLA, New Delhi may issue the import authorization to the applicant for import of 2500 MTs of "Old and used rubber tyres scrap (cut in 2 & 3 pcs/multiple cuts/shredded form/press baled) from GCA countries for a proportionate CIF value subject to the conditions mentioned in MoEF & CC OM. No. 23-60/2009-HSMD dated 30.01.2017/ and actual user condition besides other usual conditions of import authorization. The enclosure will be sent by e-mail to applicant and RA, CLA, New Delhi.					
69.	M/s. Simar Port Pvt. Ltd. , Mumbai 01/53/8/1192/AM17/S-70/IC	23.1.17	5000,000 MTs of Stone Boulders Weighing Not more than 8.0 MTs each	4760	Comments sought from Ministry of Mines on 27.01.17 DIPP vide OM No. 9/9/2017-TSW dated 15.02.17 has given their NOC subject to NOC from Ministry of Shipping.
70.	M/s. N.C. John & Sons Pvt. Ltd, Kerala 01/53/162/Misc./AM17/N-28/IC	31.1.17	250 MTs of Crumb Rubber Powder	23.89	Approved 250 MTs as recommended by DIPP vide OM No. 9/12/2017-TSW dated 15.02.17
RA Cochin may issue the import authorization to the applicant for import of 250 MTs of Crumb Rubber Powder from Spain for CIF value of Rs 23,89,194/- (US\$ 34,626) subject to actual user condition besides other usual conditions of import authorisation.					

Part-3 Ministry of Steel

71.	M/s. Bansal Brothers , Bhilai 01/53/8/979/AM17/B-19/IC	07.12.2016	20 M.T. of Niobium Concentrate	68	M/o Steel vide Letter No. 2(1)2015-TD dated 02.01.17 has informed that import of Niobium Tantalum ores and concentrates are under restricted list, subject to Atomic Energy Act, 1962 and Rules there under. Hence, concurrence from DAE may be taken.
72.	M/s. Sarda Metals & Alloys Ltd, Visakhapatnam 01/53/8/968/AM17/S-76/IC	06.12.2016	50,000 MT of MNO Slag	38,08	Approved for 50,000 MTs as recommended by Min. of Steel vide O.M. No.17(4)/2016-RM-I dated 17.2.2017.
RA, Visakhapatnam may issue the import authorization to the applicant for import of 50,000MTs of Ferro Manganese Slag having MnO between 32 – 40% for production of SiMn, from Japan, Malaysia and South Korea for a CIF Value Rs.38,08,00,000 (US\$ 56,00,000) subject to actual user condition and other usual conditions of import authorisation.					

Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

73.	Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments sought from MoEF on 23.03.2016. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the matter was discussed on 62 nd Meeting of Expert Committee and the applicant was granted permission to import 1000 MT of acrylic plastic scrap in 2014. The MoEF recommended 1000 MT for manufacturing MMA monomer. NOC vide F. No. 17-29/2009-HSMD dated 02.11.2015 has already been
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					issued in this regard, NoC not received from MoEFCC which is being sought from MoEFCC.
					Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
74.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16.
					Comments sought from D/o C&PC on 06.04.16
75.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.2016	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 5.05.2016
					MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the matter was discussed on 62 nd Meeting of Expert Committee and the applicant was granted permission to import acrylic plastic sheet scrap in 2014. MoEF recommended 500 MT. NOC vide F. No. 17-7/2013-HSMD dated 02.11.2015 has already been issued in this regard. NoC not received from MoEFCC which is being sought from MoEFCC.
76.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.2016	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from C & PC on 5.05.2016
					MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the matter was discussed on 62 nd Meeting of Expert Committee and the applicant was granted permission to import 500 MT of acrylic plastic scrap in 2014. MoEF recommended 500 MT for manufacturing MMA monomer. NOC vide F. No. 17-7/2010-HSMD (Vol.II) dated 02.11.2015 has already been issued in this regard. NoC not received from MoEFCC which is being sought from MoEFCC.
77.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
78.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16
79.	M/s. Eastern Cargo Carriers (India) Pvt. Ltd, Mumbai 01/53/8/738/AM17/E-16/IC	13.10.16	1800 MTs of Composite of plastic and aluminium foil-waste & rejects	134.64	Rejected as not recommended by D/o C&PC vide OM No. 25016/1/2016-PC-II dated 27.01.17.
80.	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from MOEF & C & PC on 24.10.16. MoEF&CC vide OM No. 5-

	66/IC				13/2013-HSMD dated 03.02.17 have informed that they have not received the application. Another copy of the application is being sent to MoEFCC.
81.	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from MOEF & D/o C & PC on 24.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application. Another copy of the application is being sent to MoEFCC.
82.	M/s. Dow Chemical International Pvt. Ltd, Mumbai 01/53/8/561/AM17/D-8/IC	26.08.16	500 M.T of Tris Nitro™ 50% MUP Tris (Hydrioxymethyl) Nitro methane	1190.00	Approved 500 MTs as recommended by D/o C&PC vide OM No. 17014/1/216-Ch-II dated 08.02.17
RA Mumbai may issue the import authorization to the applicant for import of 500 MTs of Tris Nitro 50% MUP Tris (Hydroxymethyl) Nitromethane from GCA for a CIF Value Rs.11, 90,00,000 (US\$17,50,000) subject to the actual user condition besides other usual conditions of import authorisation.					
83.	M/s. Gujarat Fluorochemicals Ltd. , Vadodara 01/53/8/1181/AM17/G-25/IC	19.01.17	500MTs of R-142B(1-Chloro-1, 1-Difluoroethane	875	Comments sought from MOEF 27.12.2016
84.	M/s. Saaryaj Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17

Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
85.	M/s. Pervacio India Pvt. Ltd, Hyderabad 01/53/162/MISC/AM17/P-13/IC	13.06.16	5000 Nos. of old & use Mobile Phones	101.50	Approved 14 nos. as recommended by Deity vide letter no. 16(11)/2016/IPSW dated 28.09.2016 and comments of MoEF&CC given vide OM No. 5-13/2013-HSMD dated 03.02.17 stating that the items fall in Part D of Schedule III of HW Rules, 2016 and do not need permission from MoEFCC.
RA Secunderabad may issue the import authorization to the applicant for import of 14 nos. of mobile phones (which have not completed their life) from USA and UK for proportionate CIF Value for testing, R&D and software development subject to the usual conditions of import authorisation and the condition that the items will be re-exported to originating country within three years of import. [Before issuance of import authorisation, the firm will submit to RA, Secunderabad, [with a copy to DGFT(Hqrs)] the copy of the Chartered Engineer Certificate which they had submitted to Deity to ascertain the 14 number of Mobile Phone which can be imported].					
86.	M/s. Greenscape Eco Management Pvt Ltd, New 01/53/8/648/AM17/G-14/IC	12.09.16	82.5 MT of Used Electricals & Electronic Equipments as per ANF-2M	416.50	Comments sought from MOEF on 15.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application. Another copy of the application is being sent to MoEFCC. Deity vide letter dated 10.10.2016 has sought information from the firm.
87.	M/s. ICT Service Management solutions India Pvt. Ltd, Bangalore 01/53/8/667/AM17/I-23/IC	14.09.16	11700 nos of Refurbished Laptop	274.53	Recommended for 5775 Nos. by MoEF&CC vide OM No. 23-161/2016-HSMD dated 18.01.17. Deity vide letter dated

					10.10.2016 has sought information from the firm.
88.	M/s. Seal Infotech Pvt Ltd, Chennai 01/53/8/658/AM17/S-58/IC	14.09.16	146 nos of support Services as per ANF-2M	18.32	Comments sought from MOEF on 22.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. DeitY vide Letter No. 16(19)/2016-IPHW dated 29.12.16 has sought information from the firm.
89.	M/s Spatika Digital Solutions Pvt. Ltd.	01.12.2016	337 Computer Parts	19.75	Deity vide letter No. 16(17)/2016-IPHW dated 29.12.16 has sought information from the firm. 05.12.2016
90.	M/s. IBM India Pvt Ltd, Bangalore 01/53/8/958/AM17/I-39/IC	06.12.16	14650 nos. of Composite of Refurbished Computers Parts	7710.45	Comments sought from MOEF on 07.12.16 Deity vide Letter No. 16(18)/2016-IPHW dated 03.01.17 has sought information from the firm.

Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
91.	M/s. Reflex Industries Ltd, Chennai 01/53/8/631/AM16/R-55/IC	15.02.16	1000 M.T. of HCFC-R141B(1,1-Dichloro-1-Fluoroethane)	1526.43	MoEF&CC vide DO letter dated 23.01.17 has informed that they have furnished their comments vide communication No. 11/2/2017-OC dated 18.01.17. But, the comments dated 18.01.17 have not been received, which are being sought from MoEF&CC(O).
92.	M/s. Manali Petrochemical Ltd, Chennai 01/53/8/303/AM17/M-10/IC	24.06.16	800 MT of Dichloro Fluoro Ethane HCFC141B	1613.89	MoEF&CC vide DO letter dated 23.01.17 has informed that recommendation was withheld due to non-receipt of information regarding previous year's import of HCFC-141b by the firm.
93.	M/s. Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	Comments sought from MOEF (O) on 31.08.16

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
94.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
95.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16
96.	M/s. Kushaldeep Singh Dhillon, Chandigarh 01/53/8/271/AM14/K-18/IC	26.07.16	01 Pcs of Animal trophy	0.30	Rejected as not recommended by MoEF&CC vide OM No. 3-03/2017/WL dated 01.02.17.
97.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF(WL) vide letter dated 25.10.2016 has sought

					information from Wildlife Institute of India.
98.	M/s. Kushaldeep Singh Dhillon, Chandigarh 01/53/8/705/AM17/K-14/IC	29.09.16	7 pcs of Animal Trophies legally Hunted	3.63	Comments sought from MOEF(WL) on 03.10.16
99.	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from MOEF&CC(WL) on 06.12.2016
100.	M/s. Hi-Tech Advance Products, Indore 01/53/8/1052/AM17/H-23/IC	26.12.2016	8 sets of Veterinary equipment/tranquilizer Equipment/co2-Injectionrifle accessories	9.84	Approved for 08 Sets as recommended by MOEF (WL) vide O.M. No.3-4/2017/WL dated 13.02.2017
RA, Indore may issue the import authorization to the applicant for import of 08 sets Veterinary Equipment/Tranquilizer Equipment from Denmark for a CIF value of Rs.9,84,333.23 (EURO 13586.38) subject to the conditions mentioned in the MOEF (WL) O.M. No.3-4/2017/WL dated 13.02.2017 and the fulfilment of sanitary conditions and Quarantine Protocols notified in the gazette. The enclosures will be sent by e-mail to the applicant and O/o Jt. DGFT, Indore.					
101.	M/s Dr. T.Prabhakar Chowdary, Hyderabad 01/53/8/1132/AM17/T-30/IC	10.01.17	21nos of Taxidermy Animal Mount	1.87	Comments sought form MOEF(WL) 13.01.17
102.	M/s Dr. T. Aditya Chowdary, Hyderabad 01/53/8/1118/AM17/T-28/IC	06.01.17	21nos of Taxidermy Animal Mount	2.98	Comments sought form MOEF(WL) 13.01.17
103.	M/s Sarvat Mahmood, Hyderabad 01/53/8/1209/AM17/S-92/IC	30.01.17	23nos of Taxidermy Animal Mounts	2.70	Comments sought from D/o MOEF(WL) on 2.2.17
104.	M/s. Hi-Tech advance Products, Indore 01/53/8/1238/AM17/H-26/IC	7.02.17	7sets of Veterinary Equipment/Tranquilizer Equipment/Co2-Injectionrifle accessories	10.21	Comments sought from MOEF(WL) 9.2.17
105.	M/s. G. Amarender Reddy, Hyderabad 01/53/8/1249/AM17/G-29/IC	9.02.17	22nos of Taxidermy Animal Mounts	2.79	Comments sought from MOEF(WL) 9.2.17
106.	M/s. G. Abhinav Ram Reddy, Hyderabad 01/53/8/1248/AM17/G-28/IC	9.02.17	23nos of Hunted Animal Trophies	2	Comments sought from MOEF(WL) 9.2.17

PART- 9 D/o Heavy Industry

107.	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	Comments sought for DHI 06.12.2016
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Part-10 (A) Ministry of Home Affairs (MHA)-Prov. Division

108.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15
109.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. In this case it seems that private firm is end user and suggested to take up the matter with concerned division of MHA. Application is being sent.
110.	OIS Advanced Technology	14.1.16	01 no. of UAV/DRONE	6.17	MHA vide OM No.

	Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC		System.		24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only and suggested to take up the matter with concerned division of MHA. Application is being sent
111.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only and suggested to take up the matter with concerned division of MHA. Application is being sent.
112.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C-45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	MHA vide Letter No. IV-20011/04/2016-Prov. I dated 07.02.17 has sought information from the applicant.
113.	M/s. WW Defsys Pvt. Ltd, New Delhi. 01/53/8/00062/AM-17/W-3/IC	9.05.16	17 nos of Night Vision Binocular DIANA3X	34.05	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that they have sought information from the security agencies. Same is awaited.
114.	M/s. Tech Sol Technologies Pvt Ltd, Vellore 01/53/8/234/AM17/T-9/IC	01.06.16	03 nos of Passive Night Telescopic Sight Night Vision Sight ZN4 LYNX with accessories.	11.35	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that in the meeting dated 02.11.2016 BSF has informed that the tender for this item has been scrapped and there no requirement of this item. Hence case may be closed.
115.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide letter dated 08.09.16 has sought information from AIG, Odisha.
116.	DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoilless Disrupter WJD with 50 nos of cartridge	51.91	MHA vide OM No. 24011/11/2013-Prov.I dated 16.01.17 has informed that they have sought information from the security agencies. Same is awaited.
117.	M/s. OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/571/AM17/O-3/IC	29.08.16	60 nos of Night Vision Monocular	80.00	MHA vide letter dated 07.11.16 has sought information from AIG, Chhattisgarh.
118.	The Addl. Director General of Police, Operation,(Octopus), Hyderabad 01/53/8/695/AM17/A-38/IC	26.09.16	Arm & Ammunition as per ANF-2M	4.04	Comments sought from MHA on 28.09.16
119.	Dy. Inspector General(Proc) ITBP, New Delhi 01/53/162/46/AM17/I-26/IC	26.09.16	Arm & Ammunition as per ANF-2M	7.19	Comments sought from MHA on 27.09.16
120.	M/s. Cassiopeia Consultants Pvt. Ltd, New Delhi 01/53/8/708/AM17/C-17/IC	30.10.16	20 nos of Weapon Sight Make: EOTECH 552.a65 & Picatinny Rail	14.30	Comments sought from MHA on 24.10.16.
121.	M/s. National Security Guard, New Delhi	20.10.16	180 Nos of Sub Machine Gun MP5 A5 with	390.31	Comments sought from MHA on 26.10.16

	01/53/8/784/AM17/N-18/IC		accessories, spares parts and gauges		
122.	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	4.11.2016	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
123.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.16	140 Nos. of Simuntion Systems	343.25	Comments sought from MHA on 24.11.2016
124.	M/s Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
125.	M/s National Security Guard, New Delhi 01/53/8/589/AM17/S-68/IC	30.12.16	12480 nos of Cartridge .338 Lapua Mag B408 16.2g/250 gr FMJBT Lock Base and 6240 nos of Cartridge .338 Lapua Mag N508 15.0g/231gr naturalis Patruuna Ammunition	444.72	Comments sought for MHA 11.11.2016
126.	M/s Alpha Design Technologies Pvt. Ltd. , Bangalore 01/53/8/1122/AM17/A-60/IC	06.01.17	12 nos of corner Shot CSM Model-FN57	37.92	MHA vide Letter No. 13012/01/16-Prov.II dated 07.02.17 has sought information from the applicant.
127.	M/s Tonbo Imaging India Pvt. Ltd. , Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought for MHA 24.1.17

Part-10 (B) Ministry of Home Affairs (MHA)-IS Division					
128.	M/s. Gajanana Gun House, Surat 01/53/8/693/AM17/G-18/IC	26.09.16	20,000 nos of Arms & Ammunition as per ANF-2M	110.00	Comments sought from MHA on 19.10.16
129.	M/s. World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.16	3,78,000 nos of Arms & Ammunition	84.35	Comments sought from MHA on 19.10.16
130.	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	140.00	Comments sought from MHA on 03.11.16
131.	M/s. Sharda Gun House, New Delhi 01/53/8/451/AM17/S-40/IC	02.08.16	2000 Nos of Toy Guns/ Starter/ Blank Guns/ Replicas/ Gas Guns/ Pepper Guns	100.00	Comments sought from MHA on 03.11.16
132.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol.177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	1555.95	Comments sought from MHA on 03.11.16
133.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/832/AM17/A-44/IC	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos of Air Rifle. 177 Cal (7.5 Joules)	1555.95	Comments sought from MHA on 03.11.16
134.	M/s. Amandeep Kaur Dhawan, New Delhi 01/53/8/761/AM17/A-41/IC	Nil	2 Nos. of .357 Pistol with Spare barrel with accessories	3.12	Comments sought from MHA on 19.10.16
135.	M/s JD Sports, New Delhi 01/53/8/589/AM17/J-13/IC	13.10.16	500 nos of Blank Pistol	40.00	Comments sought for MHA 11.11.2016
136.	M/s Shobha ANO Prints Pvt. Ltd. Hyderabad	23.12.2016	4 nos of Hand Held Thermal Binocular (Sii	39	MHA vide letter dated 13.01.17 has sought information from

	01/53/8/1034/AM17/S-78/IC		HB) and 05 nos Android Thermography Camera		CRPF, New Delhi
137.	M/s VKC & Sons Advanced devices Pvt. Ltd., New Delhi 01/53/8/1064/AM17/V-24/IC	03.01.17	2500 Pcs of air Pistol .177 cal(1.9 Joules)	125.33	Comments sought for MHA 06.01.17
138.	M/s Bhargav Arms Company, Jammu 01/53/8/1125/AM17/B-22/IC	09.01.17	674 nos of Arms & Ammunition	20.19	Comments sought for MHA 13.1.17
139.	M/s Dinex India Pvt. Ltd., Dehradun 01/53/8/1194/AM17/D-18/IC	29.01.17	150,000nos of Primed Hulls 12 70 16	4.38	Comments sought for MHA 27.1.17

Part-11 Defence Research & Development Organisation (DRDO)

140.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Blaided Nails.	5.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 15.01.16, however, they have suggested consulting Deptt. of Defence Production before taking a decision in the case. Comments sought from DDP on 15.03.16.
141.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	01 no. of Jammer.	42.04	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 22.03.16 has informed that the firm may be asked to confirm whether they have followed the procedure laid down in "Jammer Policy" of Cabinet Secretariat. DRDO letter forwarded to the applicant on 05.05.16.
142.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10600 nos. of Night Vision Devices.	55580.00	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.02.16 has informed that the applicant does not contain the EUC & requested to provide EUC to enable them to offer their comments. Reminder received from DRDO vide letter dated 18.03.16.
143.	M/s. Tak Technologies Pvt. Ltd., New Delhi 01/53/8/613/AM16/T-37/IC	04.02.16	26 nos of Holographic Weapon Sight.	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.02.16 has asked for the technical specification of Holographic Weapon Sight. Comments also sought from MHA on 09.09.2016.
144.	M/s. Star Aerospace Industries Dehradun 01/53/162/Misc/AM-17/S-8/IC	06.5.16	3 nos of NIJ.LEVEL IV Rifle Protective Ballistic Shield, Model ID#Mraps-Iv-01	10.35	Approved for 3 Nos. as recommended by DRDO vide O.M. No. DIC/SCOMET/4801/M/16 dated 09.09.2016
RA, Dehradun may issue the import authorization to the applicant for import of 03 Nos. of NIJ Level IV Protective Ballistic Shield from US for a CIF Value Rs.10,35,846.60 (US\$ 15,742.35) for supply to Special Forces Training School, C/o 56 APO, Ladakh subject to usual conditions of import authorisation.					
145.	M/s Rockwell Collins India Enterprises Pvt. Ltd. 01/53/8/1221/AM17/R-32/IC	30.11.17	Inos of Spotter RF C4oC and Inos of Mobile Shield Sensor	9.95	Comments sought from DRDO on 2.2.17
146.	M/s Tonbo Imaging India Pvt. Ltd., Bengaluru 01/53/8/1187/AM17/T-34/IC	18.1.17	100 Nos of Multipurpose Binocular	680	Approved for 100 Nos. as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16

					dated 08.02.17
RA Bangalore may issue the import authorization to the applicant for import of 100 Nos. of Multipurpose Binocular from Singapore for a CIF value of Rs. 6,80,00,000/- (US\$ 10,00,000) for supply to HQ Northern Command, subject to usual condition of import authorisation.					

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
147.	M/s. Kodarma Chemicals Pvt. Ltd, West Bengal 01/53/8/00064/AM-17/K-7/IC	11.05.16	2500 Mts of Jet kerosene Grade A-1	812.91	M/o P & NG has sought information vide Letter No. P-19011/06/2016-Sup. dated 21.12.16.
148.	M/s. J.A Motor Sport, Coimbatore 01/53/8/568/AM17/J-12/IC	29.08.16	5000 Ltrs. Of Fuel	16.27	M/o P & NG vide OM No. 19011/11/2016-Sup dated 08.12.16 has sought information from the firm.
149.	M/s. Michelin India Pvt Ltd, New Delhi 01/53/162/MISC/AM17/M-35/IC	06.09.16	100 MTs of Solane 100-155 (Solvent)	100.60	M/o P & NG vide OM No. 19011/14/2016-Sup dated 16.12.16 has sought information from the firm.
150.	M/s. SI Group-India Pvt Ltd, Mumbai 01/53/8/785/AM17/S-67/IC	14.10.16	2000 Mts of DI Isobutylene (DIB)	1755.00	M/o P&NG vide OM No. P-19011/13/2016-Sup dated 08.12.2016 has sought information from the firm.
151.	M/s. Mahindra & Mahindra Ltd, Mumbai 01/53/8/754/AM17/M-31/IC	06.10.16	4,85,140 Kgs of Diesel/CEC Legislative Reference Fuel/ Gasoline	964.40	Approved as recommended by M/o PNG vide OM No. 19011/15/2014-Supply dated 01.02.17, subject to further approval by competent authority.
152.	M/s. Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8/1061/AM17/C-23/IC	02.01.17	4150 Kgs of Diesel-WCD 2010(Worst Case Diesel)	19.03	Comments sought from M/o P & NG on 04.01.17
153.	M/s. Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8/1062/AM17/C-24/IC	02.01.17	4150 Kgs of Diesel, EN 590, Arctic Tab.2b.C1.4	13.81	Comments sought from M/o P & NG on 04.01.17
154.	M/s. JCB India Ltd., New Delhi 01/53/8/1050/AM17/J-23/IC	26.12.16	40,000 kgs of Diesel Fuel EN 590, ARCTIC TAB 2B C1.4	240.24	Comments sought from M/o P & NG on 27.12.16
155.	M/s. Fiat India Automobiles Pvt. Ltd., Ranjangaon 01/53/8/939/AM17/F-9/IC	06.12.16	5,00,000 Litres of Diesel & 5,00,000 Litres of Gasoline	2055.81	Comments sought from M/o P & NG on 07.12.16
156.	M/s Tata Motors Ltd, Mumbai 01/53/8/868/AM17/T-21/IC	04.11.2016	220,000 Liter BS EN 0590 GRADE E WINTER DIESEL (2010374)	131.68	Comments sought from M/o P&NG on 11.11.2016
157.	M/s. GP Global Energy Pvt. Ltd, Mumbai 01/53/8/1230/AM17/G-27/IC	3.2.17	1,00,000 MTs of High Speed Diesel (HSD)	38004.99	Comments sought from M/o P & NG on 7.2.17

Part-13 Department of Telecommunications (DoT)					
158.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 20.10.16 has informed that information from the firm is awaited.
159.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA-5312-6 Black Box Radar with accessories.	16.42	Comments sought from DoT on 14.12.15. DOT vide letter dated 20.10.2016 has informed that they had not received the application. Application is again being sent.

160.	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
161.	M/s Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-26/IC	13.12.16	1 nos of Raymarine RD418D	1	Comments sought from D/o Telecommunication on 15.12.2016

Part-14 Ministry of Shipping					
162.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27	Comments sought from M/o Shipping on 26.5.15.
163.	M/s. Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-75/IC	03.03.16	30 Nos. of Sight Mark Ghost Hunter 2x24 Binoculars	2.52	Comments sought from Ministry of Shipping on 15.03.16

Part-15 Directorate General of Civil Aviation (DGCA)					
164.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.
165.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
166.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	The firm has enclosed the copy of NOC issued by DGCA vide letter No. AV.14015/AAC/12/2016-AT-1 dated 24.10.2016. Reply has also received from DGCA vide e-mail dated 16.11.2016. Clarification sought form the applicant on 09.11.2016
167.	M/s Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	9.11.2016	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
168.	M/s. Sphere Hobbies, Ahmedabad 01/53/8/1159/AM17/S-51/IC	12.01.17	50nos of Phantom	42.60	Comments sought from DGCA on 02.02.17
169.	M/s Sun TV Network Limited, Chennai 01/53/8/1259/AM17/S-96/IC	09.02.17	01 No. of Bombardier Model BD-700-1A10-Global 6000 Aircraft	32,888	Approved as recommended by DGCA vide Reference No. 05-1752/07-AI(I) dated 13.02.17. (ex-post facto approval)

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
170.	M/s The State Trading Corporation of India Ltd., Bengaluru 01/53/8/1242/AM17/T-27/IC	7.2.17	5,000,000 nos of used Gunny Bags Food Grade	1000	Rejected as Ministry of Textiles did not recommend the case vide O.M. No.15/8/2015-Jute dated 14.2.2017.

Part-18 Petroleum & Explosives Safety Organization (PESO)					
171.	M/s. Schlumberger Asia Services Ltd, Navi Mumbai 01/53/8/1189/AM17/S-89/IC	23.1.17	Explosives	3314.98	Approved as recommended by PESO vide letter No. E-25(38)/60/2016 dated 01.02.17
RA, Mumbai may issue the import authorization to the applicant for import of Explosives detailed in ANF-2M from USA, China & Sweden for a CIF value of Rs.33,14,98,834.60 (US\$49,47,743.80) subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mal to the applicant and RA, Mumbai.					
172.	M/s. Gulf Oil Corporation Ltd, Hyderabad 01/53/8/1134/AM17/G-24/IC	12.1.17	0.10 Kg of 10 Cyclotetramethylenetrinitramine HMX for Shock	.08	Approved 0.10 Kgs as recommended by PESO vide letter No. E-25(38)/91/2016

			Tube		dated 08.02.17
RA Secunderabad may issue the import authorization to the applicant for import of 0.10 kg of 10 Cyclotetramethylenetranitramine HMX for Shock Tube from Sweden for a CIF value of Rs 5,95,600/- (US\$8830) subject to the actual user condition besides other usual condition of import authorization.					
173.	M/s. Gulf Oil Corporation Ltd, Hyderabad 01/53/8/1133/AM17/G-23/IC	12.1.17	90,000 nos. of Cartridge Primer (P.Caps)CX2000(Type209)	1.40	Confirmation from PESO to be sought regarding their letter No. E-25(38)/91/2016 dated 08.02.17.
174.	M/s. HBL Power Systems Ltd, Hyderabad 01/53/162/Misc./AM17/H-24/IC	6.2.17	400 nos. of Safety Fuses, Detonating Fues, Precussion or Detonating Caps, Igniters, Electric Detonators, Saftey Fuses	6.80	Comments sought from PESO on 7.02.17

Part-19-Dept. of PHARMA

175.	M/s Industrial Metal Powders(I) Pvt. Ltd. , Pune 01/53/8/966/AM17/I-40/IC	06.12.16	8nos of TI MGI Titanium Powder 5Kg. Part No. A-5983-0300	13.55	Comments sought from D/o Pharma on 18.1.17
176.	M/s Riddhi Phaarma, Ankleshwar 01/53/8/1087/AM17/R-30/IC	05.1.17	650Mts of 1,3 Dichloro 2-Propanol	608.98	Comments sought from D/o Pharma on 13.1.17

Part-20 Dept. of Food and Public Distribution

177.	M/s. Fine Food, Mumbai 01/53/8/AM17/F-11/IC	10.01.17	15 MTs of Rice (Risotto Rice)	22.50	Dept. of Food & PD has informed vide OM No.3-2/2012-Impex (Vol.III) dated 13.12.2016 that they have examined the issue of import of rice in consultation with FCI and FCI does not deal (neither procure nor import) in such type of specialized variety of rice. DGFT may take a decision in the matter in line with current regulations governing import of such specialized variety of rice. The committee decided to approve the case subject to the condition that all phytosanitary conditions for such imports are fulfilled by the exporting country/importer as stipulated in the Plant Quarantine (Regulation of import into India) Order, 2003. The approval is subject to further approval by the competent authority under para 2.20(c) of FTP 2015-20..
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PART-21 Miscellaneous

178.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	Comments sought from D/o Currency Management on 2.2.16.
179.	M/s. Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC	07.3.16	18000 Kgs Second Hand Mattresses.	2.46	Comments awaited from Coir Board
180.	M/s. Mukka Sea Food Industries Pvt Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
181.	M/s. Janatha Fish Meal & Oil	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-

	Products, Udupi 01/53/8/429/AM17/J-8/IC				operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
182.	M/s. Vinod Kumar, Bihar 01/53/8/433/AM17/V-16/IC	21.07.16	1500 MT of Fresh Ginger	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri. & Cop. & Farmers Welfare.
183.	M/s. V.K.International, Delhi 01/53/8/428/AM17/V-15/IC	21.07.16	15,00,000 Kg Ginger Fresh	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri. & Cop. & Farmers Welfare.
184.	M/s. K.K. Trading & Co, Bihar 01/53/8/459/AM17/K-11/IC	03.08.16	1000 MT of Fresh Ginger	150.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri. & Cop. & Farmers Welfare.
185.	M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos of Drosophila mealanogaster fly (in vials)	2.45	D/o AHD&F vide OM N. 102-53/2010-Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture. Comments sought from Department of Biotechnology on 18.03.2016
186.	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri & Co-operation on 28.09.16
187.	M/s. Jasch Industries Ltd, New Delhi 01/53/8/703/AM17/J-17/IC	26.09.16	01 nos of Am-241, Gamma Source 11.1 GBq (300mCi)	11.89	Recommended by AERB vide Document No. 16-COMSUPPBULK-130711 dated 12.09.2016. (Confirmation has been sought from AERB)
188.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
189.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-33/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16
190.	M/s International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Confirmation sought from AERB
191.	M/s International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	Confirmation sought from AERB
192.	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016
193.	M/s Jasch Industries Ltd.	05.01.17	3nos of Kr-85 beta source	20.81	Recommended by AERB

	01/53/8/1070/AM17/J-24/IC		7.4 GBq(200mCi) 4nos of AM-241 Gamma source 37 GBq(1000)		file number: HR-24283-NG-SU-S-001 dt. 06.12.2016 (confirmation has been sought from AERB).
194.	M/s Vidarbha industries Power Ltd. 01/53/8/1098/AM17/V-26/IC	05.01.17	2 nos of Radioisotope Cs-137 & 2 nos. of Radioisotope Am-241	10.96	Approved for 4 Nos. as recommended by AERB vide letter No.MH-26805-RF-NGD-004, dated 1.9.2016. (Confirmation of NoC received from AERB)
RA Mumbai may issue the import authorization to the applicant for import of 4 Nos. of Radioisotope Cs-137 and Radioisotope Am-241 from Germany for a CIF value of Rs.10,96,676/- (EURO 14,840) subject to the actual user condition besides other usual condition of import authorization and the conditions imposed by AERB vide their letter dated 9.1.2016. The enclosures will be sent by e-mail to the applicant and RA Addl. DGFT Mumbai.					
195.	M/s. Padmsree Enterprises, Hyderabad 01/53/8/740/AM17/P-20/IC	18.10.16	25 Kgs of Metallic Cr (Fe Blended)	0.22	As suggested by DIPP vide OM No. 9/59/2016-TSW dated 08.11.2016 comments sought from Ministry of Science & Technology on 08.12.2016. Ministry of Science & Technology vide letter No. DSIR/IRD/2017/01 dated 31.01.17 has informed that the applicant does not have R&D centre recognised by DSIR. The Committee decided to reject the case.
196.	M/s SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	5.1.17	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont. copper and 300MTS of other alloys(Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.17
197.	Rahul Mehta, Apple Growers Association Dasholi (Punder), Shimla F.No.01/53/8/1224/AM17/R-31/IC	14.2.2017	One Number of Anti Hail Device	39.33	Approved as recommended by D/o Agriculture, Co-operative & Farmers Welfare vide O.M. No.13012/1/2015-Trade (ex-post facto approval)

Import of Gold & Silver Dore					
198.	M/s. Lalitha jewellery Mart (P) Ltd, Chennai 01/53/162/Misc/AM-17/I-1/IC	03.05.16	18 MT of Gold Dore	432000.00	The Committee in its meeting dated 19.01.17 had deferred the case as the validity of pollution certificate submitted by the applicant did not show the validity period. The applicant has submitted the valid Pollution Certificate. The Committee decided to approve import of 2 MT of gold dore subject to verification by RA, Chennai as the applicant is being allowed import of gold dore for the first time.
199.	M/s. Kongu Chemical Consultancy Services, Coimbatore 01/53/8/959/AM17/K-18/IC	05.12.16	2 MTs of Gold Dore	49700.00	The committee in its meeting dated 19.01.17 has deferred the case as the refining capacity of the applicant could not be confirmed. The company has the capacity of refining 2.4 MT per annum. The Committee

					decided to approve import of 1 MT of gold dore.
200.	M/s. R.K.M. Overseas, Coimbatore 01/53/8/938/AM17/R-25/IC	06.12.16	10 MTs of Gold Dore	259651.20	The Committee in its meeting dated 19.01.17 has deferred the case as the applicant has not given Consent to Operate from SPCB and proof of utilisation of last import authorisation. No reply has been received from the applicant.
201.	M/s. CGR Metalloys Pvt. Ltd, Cochin 01/53/162/Misc/AM17/C-21/IC	13.12.16	2 MTs of Gold Dore	50000.00	The Committee in its meeting dated 19.01.17 has deferred the case as the applicant has not given Consent to Operate from SPCB and Chartered Engineer certificate. The firm has given valid consent to operate and CE Certificate. The Committee decided to approve import of 2 MT of gold dore.
202.	M/s. Shirpur Gold Refinery Ltd, Dhule 01/53/8/1116/AM17/S-85/IC	06.01.17	6 MTs of Gold Dore	1707240.00	The Committee noted that the firm has been given three licenses in the past but they have been able to utilize small quantities only against these licenses. The Committee decided to seek the clarification from the firm on this point and to seek confirmation about the refining annual capacity of the firm duly certified by the Competent Authority.
203.	M/s. AJ Gold & Silver Refinery, Hamirpur 01/53/8/1147/AM17/A-64/IC	12.01.17	10 MTs of Gold Dore	235906.57	The Committee in its meeting dated 19.01.17 had decided to defer the case as the applicant has not given proof of utilisation of last import authorisation. The firm has submitted the utilization details. The Committee decided to approve import of 10 MT of gold dore.
204.	M/s. Bangalore Refinery, Bangalore 01/53/8/1143/AM17/B-23/IC	12.01.17	1.5 MTs of Gold Dore	660.00	The Committee noted that the firm has been given three licenses in the past but they have been able to utilize small quantities only against these licenses. The Committee decided to seek the clarification from the firm on this point and to seek confirmation about the refining annual capacity of the firm duly certified by the Competent Authority.
205.	M/s. Taj Overseas Refinery, New Delhi 01/53/8/1158/AM17/T-31/IC	13.01.17	2 MTs of Gold Dore	5178.33	The Committee in its meeting dated 19.01.17 had deferred the case as the applicant has not submitted valid Consent to Operate from SPCB. The firm has submitted Consent to Operate valid till 31.3.2017. The Committee decided to approve import of 2 MT of gold dore subject to the condition that RA will issue the license after they

					submit the proof of having applied to SPCB for extension of the Consent to Operate beyond 31.3.2017.
206.	M/s. Sanika International, Karnal 01/53/8/232/AM17/S-95/IC	03.02.17	10 Kgs of Gold Dore	200	The Committee decided to reject the case as the application is incomplete.

5. The next EFC Meeting No. 12/AM17 will be held on 16.03.2017.
6. The meeting ended with a vote of thanks to the chair.

